

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 309
IB-197(ND)2018
New IA-3374/2024

IN THE MATTER OF:
Brij Mohan Sahni

... **Applicant/Petitioner**

Versus

Pawan Buildwell Pvt. Ltd.

... **Respondent**

Under Section: 7 of (IBC) 2016

Order delivered on 10.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : None

For the Respondent : Adv. Arun Bansal, Adv. Anubhav Bansal

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-3374/2024: There is no appearance on behalf of the Applicant, in the interest of justice, hearing is deferred to 25.09.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)